

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:928
ANSWERED ON:16.07.2014
DEVELOPMENT OF SCIENCE AND TECHNOLOGY
Chavan Shri Ashok Shankarrao;Nayak Shri B.V.

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether various State Governments have sent proposals to the Union Government regarding development of Science and Technology during each of the last three years and the current year;
- (b) if so, the details of the proposals approved/rejected by the Central Government during the said period, Statewise;
- (c) the details of the said proposals lying pending and the reasons for their pendency; and
- (d) the time by which the pending proposals are likely to be cleared by the Union Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; (DR. JITENDRA SINGH)

(a) The Ministry of Science & Technology do not implement any Centrally Sponsored Schemes and also do not have any provision for making State-wise allocations, the Ministry in coordination work with State Governments for implementation of some Central Schemes like Innovation in Science Pursuit for Inspired Research (INSPIRE) Award scheme, State Science and Technology Programme (SSTP) and Patent Facilitation Cell (PFC) scheme and solicit proposals from them. Details on INSPIRE Award, SSTP and PFC scheme for the last three years 2011-12, 2012-13, 2013-14 and current year 2014-15 are given below:

(i) Under INSPIRE Award scheme of Department of Science & Technology (DST), two students get selected from every middle & high school of the country having classes 6 to 10 during a Five Year Plan period for an INSPIRE Award of Rs.5000/- each for preparing a science Project/Model. Selection of students based on merit is done by the State Government machinery involving Headmaster/Headmistress/Principal of the schools. Award amount is directly sent to the selected children in the form of an INSPIRE Award Warrant issued by Bank. The awardees participate in the District Level Exhibition and Project Competitions (DLEPCs). 5% to 10% of the best entries from the District are selected for participation in the State Level Exhibitions & Project Competitions (SLEPCs). Best 5% entries from the State/UT, subject to a minimum of 5 are selected to participate in the National Level Exhibition and Project Competition (NLEPC). Implementation of the scheme is done by the State/UT Governments. All the 29 states and 7 UTs are participating in the scheme. Entire cost for conduct of competitions at various levels is borne by the Central Government. Money is released to State Nodal Officers in-charge of INSPIRE for organizing competitions at District and State Levels. (ii) Under State Science and Technology Programme (SSTP) of DST annual core grant support has been provided to State Science & Technology Councils of all states. Core support is provided to State S&T Councils with the objective of facilitating these councils in planning, monitoring and implementing S&T activities in the States. This core grant assistance partially covers support for Scientific, Technical & Administrative manpower, travel, office expenses and modern office equipment etc.

(iii) Under Patent Facilitation Cell (PFC) scheme of DST, 26 Patent Information Centres (PICs) are supported in various states for creating awareness and extend assistance on protecting Intellectual Property Rights (IPR) including patent, copyright, geographical indication etc. at state level. These PICs are also creating Intellectual Property Cells in Universities (IPCU) of their respective states. As of now 84 IPCU's have been created in different universities of the states.

The scheme-wise, year-wise grants provided during the last three years (2011-12 , 2012-13, 2013-14) and the current year (2014-15 upto 10th JULY 2014) to the States mention below in the table:

(Rs. in lakhs)

Name of Scheme	2011-12	2012-13	2013-14	2014-15	Total
INSPIRE Award	15142.79 (243325)	12178.39 (219403)	11479.89 (201945)	983.81 (1448)	39784.88 (666121)
SSTP	1480.14	1696.85	1399.95	731.55	5308.49
PFC	51.62	42.04	55.79	107.55	257.00
Total	16674.55	13917.28	12935.63	1822.91	45350.37

Figures in brackets indicate the number of INSPIRE Awards to all states. Amount also include the expenditure made on DLEPCs ,

SLEPCs, and NLEPC

In addition to the above Technology Development Board, a statutory body under the Department of Science and Technology (DST) has received a proposal from Government of Kerala for setting up of Kerala Technology Innovation Zone at Kochi. Action has been initiated on the above referred proposal by the Technology Development Board (TDB) as per their norms.

(b) No proposal was rejected by the Central Government under any of the above three schemes during the said period.

(c) & (d): As per the requirement of the respective State Government(s) and Union Territories, proposals received under the Central Schemes get cleared in the current financial year 2014-15 subject to their timely receipt and availability of funds. Hence, no pendency of proposals is foreseen.